

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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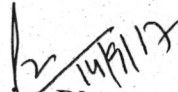
**CIRCULAR**

No: 50

Dated: 14-09-2017

**Subject: Implementation of CIS 1.0 in High Court.**

Henceforth, all the Bench Secretaries/Readers attached to different Benches of the High Court shall fix firm dates in the cases that are listed before the Benches and ensure that no listed case is left undated.

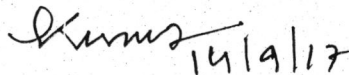
  
(Sanjay Dhar)  
Registrar General

No: 23894-703/G.S

Dated: 14-09-2017

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... with the request to place the same before His Lordship for kind perusal and information.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
5. Bench Secretary/Reader to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information and Compliance.
6. Incharge NIC for uploading the same on official website of the High Court of J&K.
7. Office file.

  
Deputy Registrar (Adm.)  
High Court of J&K